MANIPUR GAZETTE

E X T R A O R D I N A R Y
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GOVERNMENT OF MANIPUR
SECRETARIAT: FORESTS, ENVIRONMENT & CLIMATE CHANGE DEPARTMENT

ORDERS BY THE GOVERNOR OF MANIPUR
Imphal, the 23rd February, 2026

No. 8/06/2025-For.&Envt.(LDA) Pt.I: In pursuance of decision of the Governor-in-Council taken in its meeting held on 28-01-2026, the Governor of Manipur is pleased to order for ***"Re-Organization of the Loktak Development Authority (LDA)"*** to enhance the operational focus of the Authority in management, conservation efforts and development of the Loktak Lake, to ensure compliance with environmental regulations and improve management of this crucial Ramsar Site; and also for the implementation of the Project viz. "Integrated Management Plan (IMP)" for Wise Use of Loktak Lake, prepared with the technical support of the knowledge Partner (KP) of the State designated by the Ministry of Environment, Forest & Climate Change (MoEF&CC), Government of India viz. Wetlands International South Asia (WISA), New Delhi, and approved by the Ministry under the National Plan for Conservation of Aquatic Ecosystems (NPCA) Scheme on recommendation of the Manipur State Wetland Authority (MSWA), with due appraisal of IIT Roorkee.

2. The Governor of Manipur is further pleased to order the following:-

[i] Re-Organization of the Loktak Development Authority (LDA) with a staff strength of 216 (two hundred and sixteen) posts in 7(seven) dedicated Units as shown in **Table-A and Table-B** below, by abolition of 232 (two hundred and thirty-two) posts out of the existing strength of 350 (three hundred and fifty) sanctioned posts as shown in **Table-C** below with its Retirement/Abolishment Date of Supernumerary posts; and creation of 98 (ninety eight) posts with its details at **Table-D** below.

TABLE "A" : APPROVED POSITION OF THE LDA POST RE -ORGANIZATION :

Sl. No.	Posts / Units	No. of Posts	Level	Remark
	POSTS			
1.	Project Director	1	L - 15	
2.	Additional Director	2	L - 14	
3.	General Manager (Engg)	1	L - 14	Renamed / Re-designated in lieu of Superintending Engineer
	UNITS			
	[i] General Administrative Unit (consisting of 30 Posts) :			
4.	Administrative Officer	1	L - 12	By deputation / transfer of an MCS Officer (L – 12)
5.	Legal Officer	1	L - 9	
6.	Account Officer	1	L - 8	
7.	Senior Accountant	1	L - 7	
8.	Head Clerk	1	L - 7	
9.	UDC	3	L - 5	
10.	Junior Accountant	3	L - 5	
11.	Office Assistant	8	L - 4	
12.	Driver (LMV)	5	L - 4	
13.	Multi Tasking	6	L - 1	
	[ii] Planning & Design Unit (consisting of 11 Posts) :			
14.	Project Co-ordinator	1	L - 12	New RR to be framed. Pay Level downgraded from L-13
15.	Technical Officer (Project Management)	1	L – 9	
16.	Technical Officer (Environment)	1	L – 9	
17.	Technical Officer (Planning/Architecture)	1	L – 9	

18.	Jr. Technical Officer (Project Management)	1	L – 7	
19.	Jr. Technical Officer (Environment)	1	L – 7	
20.	Jr. Technical Officer (Planning/Architecture)	1	L – 7	
21.	Driver (LMV)	2	L – 4	
22	Multi Tasking	2	L – 1	
	[iii] Wetlands Monitoring Unit (consisting of 35 Posts) :			
23.	Sr. Scientific Officer	1	L – 12	
24.	Scientific Officer (GIS)	1	L – 9	
25.	Scientific Officer (Botany)	1	L – 9	
26.	Scientific Officer (Zoology)	1	L – 9	
27.	Scientific Officer (Limnology)	1	L - 9	
28	Scientific Officer (Computer)	1	L – 9	
29.	Scientific Officer (Ecology)	1	L – 9	
30.	Scientific Officer (Biotech)	1	L – 9	
31.	Scientific Officer (Fisheries)	1	L – 9	
32.	Scientific Officer (Hydrology)	1	L – 9	
33.	Jr. Scientific Officer (GIS)	1	L – 7	
34.	Jr. Scientific Officer (Botany)	1	L – 7	
35.	Jr. Scientific Officer (Zoology)	1	L – 7	
36.	Jr. Scientific Officer (Limnology)	1	L - 7	
37.	Jr. Scientific Officer (Computer)	1	L – 7	
38.	Jr. Scientific Officer (Ecology)	1	L – 7	
39.	Jr. Scientific Officer (Biotech)	1	L – 7	
40.	Jr. Scientific Officer (Fisheries)	1	L – 7	
41.	Jr. Scientific Officer (Hydrology)	1	L – 7	
42.	Laboratory Assistant	9	L - 4	
43.	Drivers (LMV)	3	L - 4	
44.	Laboratory Attendant	2	L - 2	
45.	Multi Tasking	2	L - 1	
	[iv] Watershed Management Unit :	-	-	Entire Unit entrusted to Forest Department

	[v] Community Engagement Unit (consisting of 18 Posts) :			
46.	Community Engagement Co-ordinator	1	L - 12	
47.	Social Welfare Officer	1	L - 9	
48.	Community Engagement Officer	3	L - 9	
49.	Asst. Community Engagement Officer	4	L - 7	
50.	Office Assistant	1	L - 4	
51.	Drivers (LMV)	3	L - 4	
52.	Field Assistant	3	L - 3	
53.	Multi Tasking	2	L - 1	
	[vi] Communications & Outreach Unit (consisting of 19 Posts) :			
54.	Communication Manager	1	L - 12	
55.	Outreach and Publicity Officer	1	L - 9	
56.	Programme Officer	1	L - 9	
57.	Documentation Officer	1	L - 7	
58.	Information and Outreach Assistant	2	L - 7	
59.	Office Assistant	2	L - 4	
60.	House Keeping Manager	4	L - 4	
61.	Driver (LMV)	3	L - 4	
62.	Field Assistant	2	L - 3	
63.	Multi Tasking	2	L - 1	
	[vii] Engineering Unit (consisting of 99 Posts) :			
64.	Sr. Environmental Engineer	2	L - 12	
65.	Sr. Manager (Mechanical)	1	L - 12	
66.	Environmental Engineer	4	L - 9	Renamed / Re-designated in lieu of Assistant Engineer (Civil)
67.	Manager (Mechanical)	1	L - 9	Renamed / Re-designated in lieu of Assistant Engineer (Mechanical))

68.	Manager (Electrical)	1	L - 9	Renamed / Re-designated in lieu of Assistant Engineer (Electrical)
69.	Junior Engineer	18	L - 7	Renamed / Re-designated in lieu of Section Officer (12-Civil, 3-Mechanical & 3-Electrical)
70.	Excavator Operator	20	L - 5	
71.	Electrician Gr.-1	1	L - 5	
72.	Driver (Heavy)	16	L - 5	
73.	Driver (LMV)	7	L - 4	
74.	Mechanic	1	L - 4	
75.	Office Assistant	2	L - 4	
76.	Field Assistant	4	L - 3	
77.	Asst. Welder	1	L - 3	
78.	Motor Boat Driver	6	L - 3	
79.	SecurityMan	2	L - 1	
80.	Khalasi / Pipeman	8	L - 1	
81.	Handyman	1	L - 1	
82.	Helper	3	L - 1	
	TOTAL No. of Posts in the LDA after the Re-Organization :	**216**		

TABLE "B" : DETAILS OF THE APPROVED 7 (Seven) DEDICATED UNITS :

Sl. No.	Units	Purpose	No. of Posts in each Unit
1.	General Administrative Unit	- General administration - Administration of Pay and accounts - Personnel management, including recruitment and contracts - General procurement - Maintenance of office assets - Handling legal matters	30
2.	Planning & Design Unit	- Project formulation, donor submission and liaison - Project monitoring and reporting	11

		- Exploring new technologies, technical know-how - Coordination between different units (except Establishment) - Stakeholder liaison and engagement - Securing and monitoring convergence funding - General representation of the organization within different line departments/agencies	
3.	Wetlands Monitoring Unit	- Monitoring of wetland features as per the approved Wetlands Inventory, Assessment and Monitoring System (WIAMS) - Maintenance of laboratory and monitoring facilities - Maintenance of hydrometric stations and on-site monitoring equipment - Preparation of health cards and other technical and scientific publications - Evaluation of ongoing and new risks to the ecosystem - Maintenance and updation of the wetlands database	35
4.	Watershed Management Unit	- Design and implementation of works related to catchment conservation - Engagement with catchment communities, including implementation of livelihoods and other entry-point programmes	**Entrusted to Forest Department**
5.	Community Engagement Unit	- Design and implementation of works related to communities and livelihoods - Identification of beneficiaries under various livelihood programmes - Socioeconomic studies and surveys - Capacity development programmes for communities	18
6.	Communications & Outreach Unit	- Implementation of Communication, Education, Participation and Awareness (CEPA) Plan	19

		- Maintenance of visitor and interpretation centre - Design, publication and dissemination of CEPA products - Conducting awareness and outreach events and campaigns - Maintaining wetland mitra network	
7.	Engineering Unit (Water Management)	- Design and implementation of engineering works pertaining to water management - Maintenance and deployment of machinery, tools and plant - Survey and investigation related to boundary delineation and water management (including bathymetry)	99

TABLE "C" : POSTS APPROVED FOR ABOLITION :

Sl. No.	Posts / Units	No. of Post (Regular)	No. of Post (Work Charged)	No. of Post (Contract)	Total	Remark
1.	Public Relation Officer	1 in supernumerary	-	-	1	To be in effect after retirement of the incumbent on 31-12-2033
2.	Stenographer	2	-	-	2	-
3.	Computer Operator	-	2 in supernumerary	-	2	To be in effect after retirement of the incumbents on 28-02-2027 & 28-02-2031 respectively
4.	UDC	2 in supernumerary	-	-	2	To be in effect after retirement of the incumbents on 31-01-2026 & 30-11-2030 respectively

5.	Data Entry Operator	1 in supernumerary	1 in supernumerary	-	2	To be in effect after retirement of the incumbents on 31-12-2033 & 31 -03-2031 respectively
6.	LDC	1	14 (with 7 in supernumerary)	-	15	7 posts to be in effect after retirement of the incumbents on 28-02-2026, 28-02-2026, 28-02-2027, 31-01-2032, 31-03-2032, 31-01-2033 & 31-01-2025 respectively
7.	Peon / Chowkidar / Sweeper	5 (with 3 in supernumerary)	8 (with 5 in supernumerary)	-	13	8 posts to be in effect after retirement of the incumbents on 31-12-2025, 28-02-2026, 28-02-2027, 28-02-2026, 28-02-2026, 28-02-2029, 31-05-2032 & 31-01-2034 respectively
8.	Sc. Tech. Assistant	1	-	-	1	-
9.	Jr. Research Assistant	1 in supernumerary	-	-	1	To be in effect after retirement of the incumbent on 31-01-2028
10.	Assistant Conservator of Forest	1	-	-	1	-
11.	Dy Ranger	3 (2 in supernumerary)	-	-	3	2 posts to be in effect after retirement of the incumbents on 29-02-2028 &

						28-02-2034 respectively
12.	Executive Engineer (Civil)	2 in supernumerary	-	-	2	To be in effect after retirement of the incumbents on 28-02-2027
13.	Executive Engineer (Mech.)	1 in supernumerary	-	-	1	To be in effect after retirement of the incumbent on 31-01-2026
14.	Surveyor of Works	1 in supernumerary	-	-	1	To be in effect after retirement of the incumbent on 31-01-2029
15.	Assistant Engineer (Civil)	1 in supernumerary	-	-	1	To be in effect after retirement of the incumbent on 31-01-2028
16.	Assistant Surveyor of Works	1 in supernumerary	-	-	1	To be in effect after retirement of the incumbent on 31-01-2030
17.	Assistant Engineer (Mech.)	1 in supernumerary	-	-	1	To be in effect after retirement of the incumbent on 28-02-2027
18.	Assistant Engineer (Auto)	1	-	-	1	-
19.	Section Officer	5	14 (6 in supernumerary)	-	19	6 posts to be in effect after retirement of the incumbents on 31-12-2026, 31-01-2027, 29-02-2028, 31-01-2029, 28-02-2029 & 28-02-2033 respectively
20.	Technical Supervisor	1	-	-	1	-

21.	Draughtsman (I)	1	4 (1 in supernumerary)	-	5	1 post to be in effect after retirement of the incumbent on 31-01-2029
22.	Surveyor	2	3	-	5	-
23.	Excavator Operator	-	16 (10 in supernumerary)	-	16	10 posts to be in effect after retirement of the incumbents on 30-04-2026, 31-10-2026, 31-12-2026, 31-01-2027, 28-02-2027, 31-12-2027, 31-01-2028, 30-04-2028, 31-01-2029 & 31-12-2029 respectively
24.	Driver (Heavy)	-	-	14 (7 in supernumerary)	14	-
25.	Mechanic	-	7 (2 in supernumerary)	-	7	2 posts to be in effect after retirement of the incumbents on 31-12-2029 & 31-01-2034 respectively
26.	Field Supervisor	-	1	-	1	-
27.	Field Assistant	-	12 (1 in supernumerary)	-	12	1 post to be in effect after retirement of the incumbent on 28-02-2026
28.	Painter	3 (1 in supernumerary)	-	-	3	1 post to be in effect after retirement of the incumbent on 31-12-2029
29.	Tracer	1 in supernumerary	-	-	1	1 post to be in effect after retirement of

						the incumbent on 31-03-2033
30.	Assistant Security Supervisor	-	1 in supernumerary	-	1	1 post to be in effect after retirement of the incumbent on 31-01-2029
31.	Security Man	-	14	-	14	-
32.	Khalasi / Pipe man	-	76 (26 in supernumerary)	-	76	26 posts to be in effect after retirement of the incumbents on 31-09-2025, 31-01-2026, 31-07-2026, 28-02-2027, 30-04-2027, 30-09-2027, 31-12-2027, 31-01-2028, 31-01-2028, 29-02-2028, 29-02-2028, 29-02-2028,31-01-2029, 31-01-2029, 28-02-2029, 31-12-2029, 31-01-2030, 28-02-2030, 28-02-2030, 31-01-2031, 28-02-2031, 28-02-2031, 30-09-2031, 31-12-2031, 28-02-2032 & 31-03-2034
33.	Handy man	-	6	-	6	-
		39	**179**	**14**		
	TOTAL No.	**of Posts for**	**Abolition :**		**232**	

TABLE "D" : POSTS APPROVED FOR CREATION :

Sl. No.	Posts / Units	Level	No. of Posts	Remark
1.	Additional Director	L - 14	2	
	General Administrative Unit (17 Posts) :			
2.	Legal Officer	L - 9	1	
3.	Junior Accountant	L - 5	2	
4.	Office Assistant	L - 4	8	
5.	Multi Tasking	L - 1	6	
	Planning & Design Unit (10 Posts) :			
6.	Technical Officer (Project Management)	L - 9	1	
7.	Technical Officer (Environment)	L - 9	1	
8.	Technical Officer (Planning/Architecture)	L - 9	1	
9.	Jr. Technical Officer (Project Management)	L - 7	1	
10.	Jr. Technical Officer (Environment)	L - 7	1	
11.	Jr. Technical Officer (Planning/Architecture)	L - 7	1	
12.	Driver (LMV)	L - 4	2	
13.	Multi Tasking	L - 1	2	
	Wetlands Monitoring Unit (24 Posts) :			
14.	Scientific Officer (Botany)	L – 9	1	
15.	Scientific Officer (Zoology)	L – 9	1	
16.	Scientific Officer (Fisheries)	L – 9	1	
17.	Scientific Officer (Hydrology)	L – 9	1	
18.	Jr. Scientific Officer (GIS)	L – 7	1	
19.	Jr. Scientific Officer (Botany)	L – 7	1	

20.	Jr. Scientific Officer (Zoology)	L – 7	1	
21.	Jr. Scientific Officer (Limnology)	L - 7	1	
22.	Jr. Scientific Officer (Computer)	L – 7	1	
23.	Jr. Scientific Officer (Ecology)	L – 7	1	
24.	Jr. Scientific Officer (Biotech)	L – 7	1	
25.	Jr. Scientific Officer (Fisheries)	L – 7	1	
26.	Jr. Scientific Officer (Hydrology)	L – 7	1	
27.	Laboratory Assistant	L - 4	6	
28.	Drivers (LMV)	L - 4	3	
29.	Multi Tasking	L - 1	2	
	Community Engagement Unit (17 Posts) :			
30.	Community Engagement Co-ordinator	L - 12	1	
31.	Community Engagement Officer	L - 9	3	
32.	Asst. Community Engagement Officer	L - 7	4	
33.	Office Assistant	L - 4	1	
34.	Drivers (LMV)	L - 4	3	
35.	Field Assistant	L - 3	3	
36.	Multi Tasking	L - 1	2	
	Communication & Outreach Unit (19 Posts) :			
37.	Communication Manager	L - 12	1	
38.	Outreach and Publicity Officer	L - 9	1	
39.	Programme Officer	L - 9	1	
40.	Documentation Officer	L - 7	1	
41.	Information and Outreach Assistant	L - 7	2	
42.	Office Assistant	L - 4	2	
43.	House Keeping Manager (Visitor Centre)	L - 4	4	
44.	Driver (LMV)	L - 4	3	
45.	Field Assistant	L - 3	2	
46.	Multi Tasking	L - 1	2	

	Engineering Unit (9 Posts) :			
47.	Sr. Environmental Engineer	L - 12	2	In lieu of the sanctioned posts of Executive Engineer (Civil)
48.	Sr. Manager (Mechanical)	L - 12	1	In lieu of the sanctioned posts of Executive Engineer (Mechanical)
49.	Office Assistant	L - 4	2	
50.	Motorboat Driver	L - 3	4	
	TOTAL No. of Posts for Creation :		**98**	

[ii] Entrustment of Watershed Management Unit, one of the 7 (seven) Units, to Forest Department, Manipur.

[iii] Renaming / Re-designation of Posts, and Down-grading of Pay Level & Grade Pay to be effected as per **Table-E** below.

TABLE "E" : POSTS APPROVED FOR RE-NAMING/RE-DESIGNATION AND DOWN-GRADING :

Sl. No.	Posts	No. of Posts	Level	Remark
	Renaming / Re-designation :			
1.	General Manager (Engg)	1	L - 14	Renamed / Re-designated in lieu of Superintending Engineer
2.	Environmental Engineer	4	L - 9	Renamed / Re-designated in lieu of Assistant Engineer (Civil)
3.	Manager (Mechanical)	1	L - 9	Renamed / Re-designated in lieu of Assistant Engineer (Mechanical))
4.	Manager (Electrical)	1	L - 9	Renamed / Re-designated in lieu of Assistant Engineer (Electrical)
5.	Junior Engineer	18	L - 7	Renamed / Re-designated in lieu of Section Officer (12-Civil, 3-Mechanical & 3-Electrical)

	Down-Grading :			
6.	Project Co-ordinator	1	L - 12	Pay Level downgraded from L-13

[iv] Filling up the post of Administrative Officer through Deputation / Transfer of a Manipur Civil Services (MCS) Officer enjoying Pay Level-12.

[v] Framing of Recruitment Rules afresh, for all the Posts in the Loktak Development Authority (LDA) upon "Re-Organization of LDA"; and also formulation of a "Service Manual" for the employees of Loktak Development Authority (LDA).

3. This is issued with concurrence of the Department of Personnel and Finance Department (PIC), Government of Manipur vide its **U.Os. No. 84/2025-2026/DP dated 19-02-2026** and **No. U.O No. 183/2025-2026/FD(PIC) dated 20-02-2026** respectively, and in compliance of the directions of the Hon'ble High Court of Manipur under its order dated 25-09-2024 passed in PIL No. 24 of 2017, which has been taken up suo motu pursuant to the order of the Hon'ble Supreme Court of India in WP(C) No. 230 of 2000 dated 03-04-2017 for monitoring the preservation, protection, conservation, management, and development of the Ramsar Sites of each respective States by way of PIL.

By Orders & in the name of the Governor,

R.K. AMARJIT SINGH,
Special Secretary (Forests, Envt. & Climate Change),
Government of Manipur.

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Digitally signed by
Thingbaijam Binodkumar Singh
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